

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 1207
ANSWERED ON 27/07/2022

**PERFORMANCE OF STATES UNDER MAJOR PROGRAMMES OF THE
MINISTRY**

1207 DR. SASMIT PATRA:

- (a) the details of the performance of States with reference to the work done in the major programmes of the Ministry;
- (b) the factors attributable for the satisfactory performance of some States, if any;
- (c) the reasons for the unsatisfactory performance of some States, if any; and
- (d) the steps being undertaken to improve the performance of the States with reference to these major programmes of the Ministry?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) The Ministry of Panchayati Raj is implementing a Centrally Sponsored scheme of 'Rashtriya Gram Swaraj Abhiyan (RGSA)' since 2018-19 with major objectives of strengthening of Panchayati Raj Institutions (PRIs) with, inter alia, capacity building and training of the elected representatives and their functionaries throughout the country. The State-wise number of participants in various capacity building training programmes is at **Annexure-I**. The other major scheme implemented by the Ministry is the 'Central Sector Scheme, 'SVAMITVA', with the objective of providing the 'Record of Rights' to village household owners possessing houses in inhabited areas (Abadi) by way of issuance of legal ownership rights (Property cards/Title deeds) and the scheme is under implementation all over the country since 2021-22. Under the scheme, the land parcels in rural inhabited area of all the villages, called Abadi in some States, are surveyed. It is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, Survey of India (SoI), State Revenue Department, State Panchayati Raj Department and National Informatics Centre. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far 31 States/UTs have signed MoU with SoI. The State-wise performance as on date are at **Annexure – II**. Under the Digital India Programme, Ministry is implementing e-Panchayat Mission Mode Project (MMP) with the aim to transform the functioning of Panchayati Raj Institutions (PRIs), making them more transparent, accountable, and effective as the crucial link in decentralized local self-governments. Building on the achievements in the past, the Ministry launched eGramSwaraj, a work-based comprehensive application for PRIs under the e-Panchayat MMP in 2020. This application encompasses all aspects of Panchayat functioning viz. planning, budgeting, accounting, monitoring, asset management etc., on a single digital platform

including online payments. The State-wise performance of the Panchayats in use of eGramSwaraj application for planning, online payments, integration with Public Finance Management System etc. is at **Annexure-III**.

(b) & (c) Availability of funds and timely release of State share under the RGSA scheme, holding of timely elections to Panchayats, finalisation of training modules etc. are some of the major factors responsible for varied performance across the States as far as the RGSA scheme is concerned. The time of entering into the MoU by a State with SoI, availability of drones for large scale mapping, drone flying average due to local weather and geographical conditions, availability of manpower with states for ground verification, timely ground verification of maps, and preparation of property cards etc. are the factors for various level of performance of the States as far as SVAMITVA scheme is concerned. Similarly, due to differentials in the level of preparedness of Panchayats across the country, States are at different stages of implementing the digital applications under e-Panchayat MMP.

(d) Training needs assessment, development of training modules, development of training material including written material, training films, Compact Discs and other forms of material, training of master trainers, face-to-face training courses for elected representatives and Panchayat functionaries, satellite based training, exposure visit inside/ outside the States, newsletters etc were supported to improve the Capacity Building & Training under the scheme are the steps taken to improve the performance of RGSA scheme. Ministry and States have taken measures to improve performance through Weekly monitoring of the scheme of SVAMITVA at the Ministry level, regular monitoring of the scheme by States with districts, monitoring through State Steering Committee and National Steering Committee, and Development of the SVAMITVA Scheme dashboard for monitoring various key performance indicators. The Ministry is also constantly engaging with the States through virtual and physical training and enablement for States to adopt the eGramSwaraj application under the e-Panchayat MMP scheme.

Annexure- I

Annexure referred to in reply to part (a) to (c) of the Rajya Sabha Sabha Un-starred Question No. 1207 answered on 27.07.2022 regarding Performance of States under major programmes of the Ministry.

State-wise Number of Participants in Various Capacity Building Training during 2018-19 to 2021-22

Sl. No	States	2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	343	509	0	553
2	Andhra Pradesh	380224	600866	483233	155089
3	Arunachal Pradesh	1785	9636	0	0
4	Assam	322528	209737	114159	113700
5	Bihar	0	30223	34871	24352
6	Chhattisgarh	292025	129543	39843	42115
7	Dadra and Nagar Haveli	42	43	0	223
8	Daman and Diu	14	18	0	
9	Goa	1704	3089	0	3249
10	Gujarat	543094	22159	0	10455
11	Haryana	35293	0	3334	4490
12	Himachal Pradesh	7303	3852	518	18387
13	Jammu & Kashmir	102540	34256	11950	80000
14	Jharkhand	11221	0	0	25260
15	Karnataka	301375	304477	296546	246328
16	Kerala	109057	107216	0	140390
17	Ladakh	0	0	0	4898
18	Lakshadweep	0	0	0	0
19	Madhya Pradesh	540573	480984	961367	334724
20	Maharashtra	80703	711268	116315	632686
21	Manipur	20204	582	8338	232
22	Meghalaya	2600	10797	0	1173
23	Mizoram	6510	3048	0	58
24	Nagaland	14999	5457	600	25540
25	Odisha	36851	65500	37784	27077
26	Puducherry	0	0	0	0
27	Punjab	77112	0	28094	45940
28	Rajasthan	122077	570	0	3164
29	Sikkim	15166	6910	15166	335
30	Tamil Nadu	391621	160399	628125	130329
31	Telangana	169078	14016	1039	3889
32	Tripura	15910	10399	6794	6708
33	Uttarakhand	38839	2226	20335	140
34	Uttar Pradesh	251796	16648	71835	116042
35	West Bengal	412064	453766	448226	378110
	Total	4304651	3398194	3328472	2575636

Annexure- II

Annexure referred to in reply to part (a) to (c) of the Rajya Sabha Sabha Un-starred Question No. 1207 answered on 27.07.2022 regarding Performance of States under major programmes of the Ministry.

State-wise Status of Survey of Village Areas and Preparation Property Cards under SVAMITVA

State	Number of Villages in which Drone Flying is completed	Number of Villages in which Property Cards have been prepared
Andhra Pradesh	2,723	-
Arunachal Pradesh	214	-
Assam	45	-
Chhattisgarh	2,442	18
Dadra and Nagar Haveli and Daman and Diu	80	-
Delhi	21	-
Gujarat	1,468	11
Haryana	6,260	6,259
Himachal Pradesh	1,666	-
Jammu and Kashmir	1,194	29
Jharkhand	240	-
Karnataka	2,664	1,499
Kerala	50	-
Ladakh	81	2
Lakshadweep Islands	10	-
Madhya Pradesh	32,172	7,613
Maharashtra	23,471	3,668
Manipur	15	-
Mizoram	48	-
Odisha	869	12
Pondicherry	96	-
Punjab	1,623	53
Rajasthan	4,533	38
Sikkim	1	-
Tamil Nadu	3	-
Telangana	5	-
Tripura	1	-
Uttar Pradesh	72,057	24,786
Uttarakhand	7,581	6,323
Goa	410	-
Andaman & Nicobar Islands	186	4
Total	1,62,229	50,315

Annexure-III

Annexure referred to in reply to part (a) to (c) of the Rajya Sabha Sabha Un-starred Question No. 1207 answered on 27.07.2022 regarding Performance of States under major programmes of the Ministry.

State-wise Status of use of eGramSwaraj Application Towards the Efforts of Digitalisation of Panchayat under the e-Panchyat MMP Scheme

Sr. No	State Name	PFMS Scheme Creation	Total Number of Village Panchayats & Equivalent	Uploaded GPDPs	Gram Panchayat Ported	Total Number of Block Panchayats & Equivalent	Block Panchayats Ported	Total Number of Zila Panchayats & Equivalent	Zila Panchayat Ported	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment
1	ANDAMAN AND NICOBAR ISLANDS	NA	NA	70	NA	NA	NA	NA	NA	NA	NA
2	ANDHRA PRADESH	Y	13371	13322	13178	660	526	13	13	8381	2
3	ARUNACHAL PRADESH	Y	2113	1763	2092	0	0	25	18	1426	1
4	ASSAM	Y	2664	2082	2201	192	189	29	26	2197	1183
5	BIHAR	Y	8177	8066	8179	534	533	38	38	8181	4671
6	CHHATTISGARH	Y	11658	11378	11259	146	141	27	27	11657	9331
7	GOA	Y	191	191	191	0	0	2	2	191	108
8	GUJARAT	Y	14312	9732	14230	248	239	33	32	14228	7845
9	HARYANA	Y	6235	6213	6231	142	141	21	22	5883	1829

10	HIMACHAL PRADESH	Y	3616	3605	3615	81	80	12	12	3602	2402
11	JAMMU AND KASHMIR	NA	NA	4289	NA	NA	NA	NA	NA	NA	NA
12	JHARKHAND	Y	4352	4349	4352	263	263	24	24	4352	1399
13	KARNATAKA	Y	6002	3114	5997	230	229	30	30	6000	5542
14	KERALA	Y	941	941	941	152	152	14	14	941	547
15	LADAKH	NA	NA	193	NA	NA	NA	NA	NA	NA	NA
16	LAKSHADWEEP	NA	NA	0	NA	NA	NA	NA	NA	NA	NA
17	MADHYA PRADESH	Y	22780	22632	22778	313	313	51	51	22775	14086
18	MAHARASHTRA	Y	27891	27818	27658	351	350	34	34	27218	14522
19	MANIPUR	Y	3812	758	161	0	0	12	6	161	144
20	MEGHALAYA	Y	0	0	0	0	0	3	3	0	0
21	MIZORAM	Y	834	765	834	0	0	0	0	834	725
22	NAGALAND	Y	1284	0	663	0	0	0	0	5	0
23	ODISHA	Y	6798	6762	6798	314	314	30	30	6798	5470
24	PUDUCHERRY	NA	NA	0	NA	NA	NA	NA	NA	NA	NA
25	PUNJAB	Y	13268	13218	13262	151	150	22	22	13109	4321
26	RAJASTHAN	Y	11341	11305	11325	352	349	33	33	10871	6624
27	SIKKIM	Y	185	175	185	0	0	4	4	180	147
28	TAMIL NADU	Y	12525	12493	12511	388	385	37	36	12480	4566
29	TELANGANA	Y	12773	12769	12279	540	346	32	23	5	0
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	NA	NA	38	NA	NA	NA	NA	NA	NA	NA
31	TRIPURA	Y	1178	1176	1178	75	75	9	9	1178	887

32	UTTARAKHAN D	Y	7791	7783	7790	95	95	13	13	7791	5837
33	UTTAR PRADESH	Y	58838	57403	58310	827	824	75	75	58816	54197
34	WEST BENGAL	Y	3340	3220	3229	344	334	22	21	3228	3084
Total			258270	247623	251427	6398	6028	645	618	232488	149470

NA:-Not Applicable; Y: PFMS integrated with e-GramSwaraj; GPDP : Gram Panchayat Development Plan